

NOTIFICATION No. 92 / 2014

I

Thiru C.S.Murugan, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Chief Judge, Pondicherry, who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service in Order No.770/1/2014-LD, Law Department, Government of Puducherry, dated 23.05.2014 and who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai in G.O.(MS).No.52, Labour and Employment (D2) Department, dated 13.06.2014 is transferred and posted as Presiding Officer, Industrial Tribunal, Chennai in the existing vacancy.

Thiru A.M.Basheer Ahamed, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Judge, Family Court, Pondicherry, who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service in Order No.770/2/2014-LD, Law Department, Government of Puducherry, dated 23.05.2014 and who has been appointed on transfer as Presiding Officer, Labour Court, Tiruchirappalli in G.O.(MS).No.52, Labour and Employment (D2) Department, dated 13.06.2014 is transferred and posted as Presiding Officer, Labour Court, Tiruchirappalli in the existing vacancy.

Thiru P.Velmurugan, District Judge of Tamil Nadu State Judicial Service, formerly functioned as Principal District Judge, Tiruchirappalli, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as Chief Judge, Pondicherry in G.O.(D) No.214, Public (Special.A) Department, Government of Tamil Nadu, dated 13.06.2014 and appointed as such on deputation basis, in G.O.Ms.No.14/2014-LD, Law Department, Government of Puducherry, dated 23.05.2014 is posted on deputation as Chief Judge, Pondicherry, vice Thiru C.S.Murugan, transferred.

Ms. P.Murugambal, District Judge of Tamil Nadu State Judicial Service, now functioning as Additional District Judge, Dindigul, who has been deputed to Puducherry

Judicial Service to function as Judge, Family Court, Pondicherry in G.O.(D) No.214, Public (Special.A) Department, Government of Tamil Nadu, dated 13.06.2014 and appointed as such on deputation basis in G.O.Ms.No.15/2014-LD, Law Department, Government of Puducherry, dated 23.05.2014 is transferred and posted on deputation as Judge, Family Court, Pondicherry vice Thiru A.M.Basheer Ahamed, transferred.

Thiru S.Baskaran, Principal Judge, Family Court, Chennai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(MS).No.52, Labour and Employment (D2) Department, dated 13.06.2014 is transferred and posted as Presiding Officer, Principal Labour Court, Chennai vice Thiru K.Sivananthajothi, transferred.

Thiru R.Sethumadhavan, District Judge, formerly functioned as Principal District Judge, Thanjavur, now under compulsory wait, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(MS).No.52, Labour and Employment (D2) Department, dated 13.06.2014 is posted as Presiding Officer, I Additional Labour Court, Chennai vice Thiru D.Jayachandran, transferred.

Thiru D.Jayachandran, Presiding Officer, I Additional Labour Court, Chennai is transferred and posted as Principal District Judge, Krishnagiri vice Thiru L.Yousuf Ali, transferred.

Tmt. P.Geethanjali, Special District Judge, Special District Court to deal with MCOP Cases, Salem, who has been appointed on transfer as Presiding Officer, Labour Court, Coimbatore in G.O.(MS).No.52, Labour and Employment (D2) Department, dated 13.06.2014 is transferred and posted as Presiding Officer, Labour Court, Coimbatore in the existing vacancy.

II

Thiru V.Ramasamy, District Judge, formerly functioned as Sessions Judge, Sessions Court for Exclusive Trial of Bomb Blast Cases, Chennai at Poonamallee, now under compulsory wait, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai in G.O.(2D).No.201, Home (Courts.II) Department, dated 13.06.2014 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai in the existing vacancy.

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III

Thiru L.Yousuf Ali, Principal District Judge, Krishnagiri, who has been appointed on transfer as Principal Judge, Family Court, Chennai in G.O.(2D.).No.202, Home (Courts.II) Department, dated 13.06.2014 is transferred and posted as Principal Judge, Family Court, Chennai vice Thiru S.Baskaran, transferred.

IV

Thiru K.Sivananthajothi, District Judge, functioning as Presiding Officer, Principal Labour Court, Chennai, who has been appointed on transfer as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai in G.O.(3D) No.16, Commercial Taxes and Registration (E2) Department, dated 13.06.2014, is transferred and posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 23.06.2014.

Sd/-P.KALAIYARASAN
REGISTRAR GENERAL